

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.106-CP(IB) 856 of 2019
ITEM No.107-IA 144 of 2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Avon Engineering

.....Applicant

V/s

Q Top Fab Engineering Pvt Ltd

.....Respondent

Order delivered on ..18/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Hitesh Buch, PCS a/w. Mr. M. A. Nakrani, PCS

For the Respondent

: Mr. Vishal Dave, Adv. a/w. Ms. Pragati Tiwari, Adv.

ORDER

CP(IB) 856 of 2019 & IA 144 of 2021

Pleadings are complete.

List for hearing on 13.06.2023.

Sd-

Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)